GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:926 ANSWERED ON:15.11.2010 REFUND CLAIM TO EXPORTERS Kaswan Shri Ram Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details/guidelines under which refund claim of export are granted;
- (b) the number of excise rebate/refund claims received by the Government under exports during the last three years;
- (c) the number of export refund claims rejected alongwith the reasons therefor;
- (d) whether an exporter can again submit his rejected refund claim to appellate authority in light of new facts; and
- (e) if so, the details of procedure to be followed in this regard by the affected exporter?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e): The information is being collected and will be laid on the Table of the House.